

because insanitary *katras* and dangerous buildings continue to remain. The residents of these slums hardly get their share among the newly-built houses, with the result that the slums stand where they were, and the object of development of Delhi has been achieved more in multiplication of the problems, rather than in finding their solution.

I shall urge the Government to examine whether the object for which DDA was formed, has been achieved, and whether the Master Plan prepared for the benefit and development of Delhi has done any good to Delhi; whether the miseries of Delhi's slum dwellers have been tackled; whether the DDA is more a dealer in real estate, or is a developing authority, and whether the first Master Plan has really helped in removal of Delhi's slums; and if it feels satisfied that something needs to be done, then arrange for a Master Plan for the walled city only separately, to solve and remove the slum conditions of the city.

(vii) Installation of Thermal Electricity Project at Rajakkamanglam, Kanyakumari.

SHRI N. DENNIS (Nagercoil) : Installation of a thermal electricity project at Rajakkamanglam in Kanyakumari district is a long-standing need of the place. Investigations regarding the feasibility of the scheme have been conducted by an on-the-spot study by the Chief Engineer, Tamil Nadu Electricity Board, the Port Officer, Tamil Nadu and other concerned authorities; and a suitable site has also been identified, which is mainly Government land previously used for salt manufacture and now defunct and declared unfit and kept waste; and thereby, this land, along with portions of adjoining areas, adequate and sufficient to meet the requirements of the project, could be made available; and that too, easily without payment of huge compensatory cost. Infra-structural facilities and other circumstances are also favourable for its installation. Nagercoil railway station and Colachel Port are 10 Km. and 6 Km. respectively

from this place. The proposed rail link to Colachel Harbour touches this place. Kanyakumari district has been declared as an industrially backward district. Not even a single industry, either in the public sector or private sector, is established in this backward, isolated, distant southern-most part of this country, where there is acute problem of unemployment, both educated and uneducated. Installation of this project would satisfy the long-standing aspirations of the people of this backward area.

So, Government may be pleased to take speedy steps for the early implementation of this project.

15.18 hrs.

STATUTORY RESOLUTION RE : DIS-  
 APPROVAL OF INDUSTRIES DEVELOPE-  
 MENT AND REGULATION)  
 AMENDMENT ORDINANCE

AND

INDUSTRIES (DEVELOPMENT AND  
 REGULATION) AMENDMENT  
 BILL — Contd.

MR. DEPUTY SPEAKER : We now take up further consideration of the following motion moved by Shri Narayan Datt Tiwari on the 1st March, 1984, namely :

“That the Bill further to amend the Industries (Development and Regulation) Act, 1951, be taken into Consideration.”

Hon. Members, we have got about 1 hour 30 minutes for this Bill. We have got another 15 minutes before the private Members' Business is taken up. (*Interruptions*) I am only making a request. The decision will be yours. So, I would request the Members to cooperate.

I am addressing these remarks only to Mr. Vyas. Now Mr. Vyas.

श्री गिरधारी लाल व्यास (भीलवाड़ा) :  
 उपाध्यक्ष महोदय, मैं कल जिक्र कर रहा था